

of Rs. 1200/- per month for assistance in production of the programmes have now been kept off by the agitating employees of the Doordarshan; ana

(b) if so, the fact in this regard and also the reasons therefor and what action is being taken to regularise their services?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b) Doordarshan Kendra, Calcutta has been engaging casual hands, on assignment basis, for assistance in production of programmes only as and when required. The Government has introduced a scheme for regularisation of such casuals in pursuance of the directions of Principal Bench of CAT, New Delhi and the services of those casuals who fulfil the conditions laid down in tb.3 aforesaid scheme are being regularised.

मुम्बई दूरदर्शन पर गिरफ्तार अभियुक्तों के नामों का प्रसारण

4302. डा. बापू कालदत्ते : क्या सूचना और प्रसारण मंत्री यह बताने को कृपा करेंगे कि :

(क) क्या यह सब है कि मुंबई दूरदर्शन तथा अन्य स्थानीय दूरदर्शन केंद्रों द्वारा गुनाहगारों की गिरफ्तारी के बाद उनके नाम मिट्टी से बनी स्लेट (अर्देन स्लेट) पर लिखा कर दिखाए जाते हैं ;

(ख) यदि हां, तो क्या सरकार मिट्टी से बनी स्लेट (अर्देन स्लेट) के साथ जुड़े ग्रामीण विद्यार्थी समुदाय के भावनात्मक संबंध को दृष्टि में रखते हुए भविष्य में गुनाहगारों के नाम प्रसारित करने के लिए किसी अन्य माध्यम का इस्तेमाल करने का विचार रखती है ;

(ग) यदि हां, तो उसका ब्यौरा क्या है ; और

(घ) यदि नहीं, तो उसके क्या कारण हैं ?

सूचना और प्रसारण मंत्रालय में उप-मंत्री (कुमारी गिरिजा व्यास) : (क) से (घ) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

Establishment of journal for tenders and advertisements

4303. SHRI S. MADHAVAN: Will that Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal to establish a journal for tenders and advertisements to economise Government expenditure on tender advertisements and notices;

(b) what amount Government had spent on such advertisements during the year 1991-92; and

(c) whether the Central Public Enterprises, Public Financial Institutions and Nationalised Banks would come under this proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) No, Sir.

(b) No separate record of expenditure on advertisements relating to tenders and notices is maintained by DAVP

(c) Does not arise.

Setting up of Transmitters at Khamgaon, Abot, Akluj etc. in Maharashtra

4304. SHRI SUSHIL KUMAR SAM BHAJIRAO SHINDE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to augment Television service in Maharashtra by establishing transmitters at Khamgaon, Abot, Akluj, etc.;